

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE
OF INDIA

Government of India
Central Board of Direct Taxes

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New Delhi, the 4th September, 1986.

NOTIFICATION

No. 6894 (F.No.261/9/86-ITJ) : In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and in supersession of previous Notifications in this regard, the Central Board of Direct Taxes hereby directs that the Appellate Assistant Commissioners of Income-tax of the Ranges specified in Column (2) of the Schedule below shall perform their functions in respect of all persons and incomes assessed to income tax in the Income-tax circles, wards and districts specified in the corresponding entry in column (3) thereof, excluding all persons and incomes assessed to Income-tax over which jurisdiction vests in the Commissioners of Income-tax (Appeals).

SCHEDULE

S.No.	Range	Income-tax Circle, Ward & District
1	2	3

AHMEDABAD

- | | |
|---|------------------------|
| 1. Appellate Assistant Commissioner
Ahmedabad Range-I,
Ahmedabad | Circle-I, Ahmedabad. |
| 2. Appellate Assistant Commissioner,
Ahmedabad Range-II,
Ahmedabad. | Circle-II, Ahmedabad |
| 3. Appellate Assistant Commissioner,
Ahmedabad Range-III,
Ahmedabad | Circle-III, Ahmedabad. |
| 4. Appellate Assistant Commissioner,
Ahmedabad Range-IV,
Ahmedabad. | Circle-IV, Ahmedabad |

.....2

1	2	3
5. Appellate Assistant Commissioner, Ahmedabad Range-V, Ahmedabad.	1) Circle-V, Ahmedabad 2) Patan Circle. 3) Mehsana Circle. 4) Palanpur Circle. 5) Surendranagar Circle. 6) Himatnagar Circle. 7) Modasa Circle.	
6. Appellate Assistant Commissioner, Ahmedabad Range-VI, Ahmedabad.	1) Circle-VI, Ahmedabad. 2) Estate Duty-cum-Income-tax Circle, Ahmedabad. 3) Circle-VIII, Ahmedabad.	
7. Appellate Assistant Commissioner, Range-VII, Ahmedabad.	1) Company Circle-I. 2) Company Circle-II. 3) Company Circle-V. 4) Company Circle-VI. 5) Company Circle-VII. 6) Company Circle-VIII. 7) Company Circle-IX. 8) Company Circle-X. 9) Company Circle-XV. 10) Non-Resident Circle, Ahmedabad. 11) Survey Circles, Ahmedabad.	
8. Appellate Assistant Commissioner, Ahmedabad Range-VIII, Ahmedabad.	1) Company Circle-III. 2) Company Circle-IV. 3) Company Circle-XI. 4) Company Circle-XII. 5) Company Circle-XIII. 6) Company Circle-XVI.	
9. Appellate Assistant Commissioner, Ahmedabad Range-IX, Ahmedabad.	1) Special Circles, Ahmedabad 2) Special Investigation Circles, Ahmedabad. 3) Professional Circles, Ahmedabad. 4) Central Circles, Ahmedabad. 5) Any circle or ward at Ahmedabad not specifically assigned to any other A/C under this order.	

Where an Income-tax Circle, Ward or District (or part thereof) stands transferred by this Notification from one Range to another Range, appeals arising out of the assessments made in that Income-tax Circle, Ward or District) or part thereof) and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of the Range from whom that Income-tax Circle, Ward or District (or part thereof) is transferred, shall from the date this Notification takes effect, be transferred

to, and dealt with, by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District (or part thereof) is transferred.

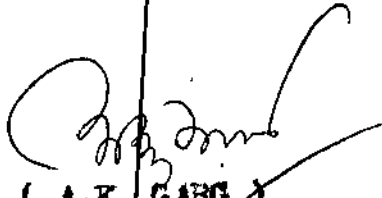
This notification shall take effect from 1-9-1986.

Sd/-
(A.K. GARG)
Under Secretary
Central Board of Direct Taxes

To
The Manager,
Govt. of India Press,
Mayapuri,
New Delhi.

Copy to :

1. The Chief Commissioner (Admn.) and Commissioner of Income-tax, Gujarat-I, Ahmedabad.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I. (RE&P) Bulletin, New Delhi.
4. Ad.VI/E.D. Sections.
5. ITCC Section.
6. The Joint Secretary & Legal Adviser, Ministry of Law, Shashtri Bhavan, New Delhi.


(A.K. GARG)
Under Secretary
Central Board of Direct Taxes